

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 1, 2007

No. 646 /JR(S)/2007

The Court's Notification No. 496/JR(S)/2007 dated 31.5.2007 regarding posting of Sri **August Kumar Tiwari**, Judicial Magistrate, First Class, Gorakhpur as Civil Judge, Junior Division, Gorakhpur is hereby cancelled.

No. 647 /JR(S)/2007

Sri **Sarvesh Kumar Pandey-II**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur vice Sri Ram Kishore Pandey.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 147 /JR (S)/2007: Allahabad: Dated: June 1, 2007.

Copy forwarded for information and necessary action in continuation of Court's endorsement No. 144/JR(S)/2007 dated 31.5.2007 to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judge, Gorakhpur. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post in the afternoon of 5th June, 2007 and he shall proceed to take over charge of his new posting after availing of his usual joining time.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Gorakhpur. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**